

HIGH COURT OF DELHI : NEW DELHI

No. 1159/Estt./E-1/DHC  
Date: 18.8.2022

ORDER

Hon'ble the Chief Justice of this Court has been pleased to appoint Mr. Yashdeep Chahal, an Officer of Delhi Judicial Service, currently under Court attachment on completion of his training at Delhi Judicial Academy, as Additional Coordinator, Delhi International Arbitration Centre, in this Court on deputation basis with immediate effect.

BY ORDER

Sd/-  
( J.Tripathi )  
Registrar (Estt.-I)

Endst. No. 14000-14012/Estt./E1/DHC

Date: 18.8.2022

Copy forwarded to:-

- 1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
- 3 The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
- 4 Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 5 All Registrars/OSDs/Co-ordinator (DIAC).
- 6 All Joint Registrars/Deputy Registrars.
- 7 Joint Registrars (Registrar General Secretariat).
- 8 Private Secretary to Hon'ble Judges.
- 9 The Pay & Accounts Officer No.XXI, Delhi High Court.
- 10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
- 11 Officer concerned.
- 12 To be placed in the personal file of the officer concerned.
- 13 Guard File.

*Vinal Kapoor*  
( Vinal Kapoor )  
Joint Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 61988 - 62026 / F. 5(2)/2022

Dated, Delhi the 23 AUG 2022

Sub : Appointment of Sh. Yashdeep Chahal an Officer of DJS, as Additional Coordinator, Delhi International Arbitration on deputation basis.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

*Mukesh Kumar Gupta*  
( Mukesh Kumar Gupta )  
Additional District & Sessions Judge/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Session Judge(HQs):Delhi

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